

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE
New Delhi, the 14th December, 1973.

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NOTIFICATION
INCOME TAX

No. 521 /F.No. 403/12/73-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for a period of two years with effect from 1st April, 1973.

INSTITUTION

ASPEE AGRICULTURAL RESEARCH AND DEVELOPMENT FOUNDATION
PRIVATE LIMITED, MALAD, BOMBAY.

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